a) the details of the number of schemes in various States and Union Territories of the country termed as irrelevant or useless by the statutory auditor in the reports for the year 2013 and 2014 recommending the redressal thereof;

b) whether schemes run by various State Governments have failed to meet their objectives owing to lack of appropriate supervision/ monitoring/ implementation, if so, the details of such schemes during the last three years;

c) whether the Government has any action plan to implement select schemes after jettisoning other schemes; and

d) If so, the details thereof?

<u>ANSWER</u>

Minister of State for Finance

(SHRI JAYANT SINHA)

(a) to (d): According to Para 113 of the Speech for Budget 2016-17, the number of Centrally Sponsored Schemes has been brought down to 30 and Central Sector Schemes to around 300 from 1500. This initiative of the Union Government would ensure that resources are better utilized and schemes are implemented in a manner that maximizes outcomes.